

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub : Establishment – High Court of Andhra Pradesh – Sri A.Narasimha Murthy, District and Sessions Judge, working as Officer on Special Duty against the vacant post of Registrar in the High Court of Andhra Pradesh – Transferred – Orders – Issued.

Read : High Court's Proceedings in ROC.No.268/2020-Estt.

ORDER: ROC.NO.268/2020-ESTT.,DATED 23-10-2020

The Hon'ble the Chief Justice is pleased to pass the following order:-

Sri A.Narasimha Murthy, District and Sessions Judge, working as Officer on Special Duty against the vacant post of Registrar in the High Court of Andhra Pradesh is transferred and posted as Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-X Additional District Judge, Machilipatnam.

Sri A.Narasimha Murthy, District and Sessions Judge shall take charge of his post from IX Additional District Judge, Machilipatnam who is holding full additional charge of the said post, on or before 07-11-2020.

Sri M.Gurunath, Senior Civil Judge, Srikalahasthi, Chittoor District is directed to work in High Court of Andhra Pradesh, until further orders and he shall report before the Registrar General, High Court of Andhra Pradesh on or before 31-10-2020.

Sri M.Gurunath, Senior Civil Judge, Srikalahasthi, Chittoor District shall handover charge of his post to Principal Senior Civil Judge, Tirupathi, Chittoor District.


REGISTRAR GENERAL

23/10/2020

To,

The Officers – concerned.

Copies to :

1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the Notification in High Court's website]
5. All the Unit Heads in the State of Andhra Pradesh.
6. All the Officers, High Court of Andhra Pradesh.
7. All the Section Heads, High Court of Andhra Pradesh.
8. The Director, High Court Mediation and Arbitration Centre, High Court Building, Amaravati.
9. The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.

10. The Secretary, High Court Legal Service Committee, High Court Building, Amaravati.
11. The Advocate General, State of Andhra Pradesh.
12. The Secretary to Governor, State of Andhra Pradesh, Vijayawada.
13. The Chief Secretary to Government, Government of Andhra Pradesh,
14. The Secretary to Govt., Law (L.A & J Home Courts) Dept., Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravati.
15. The Presiding Officer, Labour Court, Anantapur; Guntur; and Visakhapatnam.
16. The Secretary, Bar Council of A.P., High Court, Amaravati.
17. The Accountant General, Enikepaku, Vijayawada, Andhra Pradesh.
18. The Public Prosecutor, High Court of A.P., Amaravati.
19. The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette).